

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)

ITEM No.21
C P No. 100/BB/2022

IN THE MATTER OF:

IBM Global Financing India Private Limited ... Petitioner
Vs.

Order under Section 66 of the Companies Act, 2013

Order delivered on 19.09.2022

CORAM:

SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Saji.P.John

ORDER

1. Heard Shri Saji.P.John, Learned Counself or the Petitioner.
2. Report from the RoC is still awaited.
3. List the case on **10.11.2022**

-Sd-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-

(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)